

1	2	3	4	5	6	7
20	Tripura . . . . .	0.080	0.120	0.200	20,000	12,789.00
21	Uttar Pradesh . . . . .	2.040	2.750	4.790	4,29,000	2,20,000.00
22	West Bengal . . . . .	1.400	0.750	2.150	1,95,000	1,14,213.00
23	Arunachal Pradesh . . . . .	0.0050	..	0.005	500	N.R.
24	Mizoram . . . . .	0.010	0.010	0.020	1,000	N.R.
25	Pondicherry . . . . .	.007	..	0.007	700	364.12
26	Andaman & Nicobar Island . . . . .	.0008	.005	0.0058	175	N.R.
27	Chandigarh . . . . .	0.0005	..	0.0005	50	N.R.
TOTAL . . . . .		15.000*	9.720	24.720*	21,99,425	12,22,629.23

\*Includes 170 metric tonnes reserved for small States/UTs.

#### Bonus and other Demands of P & T Employees

18. SHRI CHITTA BASU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that employees of the P&T Department have been agitating for Bonus and other demands since long;

(b) if so, whether Government have since formulated its views on their demands;

(c) if so, the nature of Government's views thereon;

(d) whether Government propose to have bi-partite negotiations with the employees for the early settlement of the dispute; and

(e) if so, what steps have so far been taken in this behalf?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND COMMUNICA-  
TIONS (SHRI BHISHMA NARAIN  
SINGH): (a) to (e). As with Railway  
employees, the P&T employees also  
have been demanding the grant of  
bonus. When the Government of  
India decided in November, 1979 to  
grant Bonus to the Railway Employe-  
es, the then Minister for Communica-

tions announced that a similar scheme  
would be extended to the P&T em-  
ployees also. A suitable formula of  
productivity-linked bonus is under  
consideration. The representation in  
the Departmental Council of JCM  
have also been consulted in this re-  
gard. The views of the Government  
on this scheme are being formulated.

#### Land Reforms

19. SHRI CHITTA BASU: Will the  
Minister of RURAL RECONSTRUC-  
TION be pleased to state:

(a) whether it is a fact that imple-  
mentation of Land Reforms measures  
has been tardy;

(b) if so, the reasons thereof;

(c) the total amount of land so far  
vested in the State Governments, dis-  
tributed by the State Governments,  
and expected surplus lands in each  
State; and

(d) what specific steps Government  
propose to take for the effective im-  
plementation of land reforms?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI R. V. SWAMINATHAN): (a)  
and (b). The overall progress in im-